Corporation lying unsold and the various places where they are stocked; and

(b) for whom these shoes were made?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) The total number of shoes lying unsold as on 21st April, 1961 was 35,347 pairs. These are lying at Agra, Delhi Bombay and Calcutta.

(b) These shoes were manufactured in excess of the requirements for export to U.S.S.R. and Poland.

SHRI M. P. BHARGAVA: May I know whether it is the whole lot that is lying unsold or some of those which were manufactured have been exported?

SHRI MANUBHAI SHAH: No, Sir. Actually speaking, we have exported to these countries more than 480,000 pairs of shoes during 1960, and we thought that we would get more and more orders. So, orders were placed with the indigenous manufacturers in the small-scale sector for a little larger quantity. This is the surplus.

SHRI M. P. BHARGAVA: May I know whether it is a fact that in a consignment of shoes sent to Russia there were shoes only of one leg, and they were subsequently returned?

SHRI MANUBHAI SHAH: Sir, this is an old story being repeated several times here.

SHRIMATI SAVITRY DEVI NIGAM: May I know what steps the S.T.C. is taking to dispose of these shoes as soon as possible?

SHRI MANUBHAI SHAH: We have actually contacted many large-scale manufacturers, and I am glad to report that from our surplus of 65 thousand Sir, 30 thousand have been purchased by the Bata Shoe Company and some other big manufacturers.

SHRI BHUPESH GUPTA: Sir, these shoes were meant for export and, I

think, export promotion is still one of the policies of the Government. In view of the fact that these shoes have been lying there with the manufacturers, may I know what steps the Government took to find some export market outside India in order to dispose of these shoes?

SHRI MANUBHAI SHAH: Several steps were taken. Some particular varieties of shoes went to Poland and Soviet Russia. They wanted other types in the next lot and hence they became surplus to our requirements.

SHRI BHUPESH GUPTA: That is not the point, Sir.

MR. CHAIRMAN: Are you trying to get these shoes disposed of by way of export? That is his question.

SHRI MANUBHAI SHAH: Sir, these are being sold out internally; they are not being exported.

Shri Bhupesh Gupta: That is why my question relates to that. May I know whether, in view of the fact that these stocks have been accumulating, the Government tried other markets in those countries he has mentioned concerning these things, for example, the German Democratic Republic or other East European countries or Middle East countries, so that we can do a little export?

SHRI MANUBHAI SHAH: We have tried all countries, and if the hon. Member can render any assistance, we shall be grateful to him.

SHRI BHUPESH GUPTA: May I know whether any assistance was sought from any Members of Parliament?

Mr. CHAIRMAN: Next question.

RECOMMENDATIONS OF THE SALT COMMITTEE

\*69. SHRI M. P. BHARGAVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to refer to the answer

given to Staried Question No 35 in the Rajya Sabha on the 16th February, 1961 and state:

- (a) the number of recommendations of the Salt Committee that have been accepted;
- (b) the number of recommendations that have been rejected, and
- (c) the number of recommendations that are still under consideration?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) Twenty-five

- (b) One
- (c) Six

## तिब्बत को मुक्त कराने के लिये सहायतार्थ दलाई लामा की ग्रपील

\*७०. श्री नवार्बासह चौहान : क्या प्रधान मंत्री यह बनाने की कृपा करेगे कि

- (क) क्या उनका घ्यान १० मार्च, १६६१ को दलाई लामा द्वारा दिये गये उस वक्तव्य की ग्रोर दिलाया गया है, जिसमे उन्हाने भारत तथा राष्ट्र मण्डल के श्रन्य सदस्यों ने यह श्रपील की है कि वे तिब्बत को चोती श्राकान्ताश्रों ने मुक्त कराने के प्रश्न पर सयुवत राष्ट्र मब मे पूर्ण सहायता दे, श्रीर
- (स्त) यदि हा, तो क्या सरकार के पास इस सबध मे दलाई लामा की ग्रौपचारिक रूप मे कोई ग्रपील प्राप्त हुई है ?

†[THE DALAI LAMA'S APPEAL SEEKING SUPPORT FOR THE LIBERATION OF TIBET

- \*70 SHRI NAWAB SINGH CHAU-HAN: Will the PRIME MINISTER be pleased to state:
- (a) whether his attention has been invited to the statement made by the Dalai Lama on the 10th March, 1961, in which he has appealed to India and other members of the commonwealth for lending their full support in the United Nations to the cause

of liberating Tibet from Chinese aggressors, and

(b) if so, whether Government have received any formal appeal from the Dalai Lama in this regard?]

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) The Government have seen the reported statement of the Dalai Lama

(b) The Dalai Lama addressed a letter to the Prime Minister urging such support.

‡[वंदेशिक कार्य उपमंत्री (श्रीमती लक्ष्मी एन० मेनन) (क) दलाई लामा के वयान की जो रिपोर्ट छपी है, उसे सरकार ने देख लिया है ।

(ष) दलाई लामा ने प्रधान मत्री के नाम एक पत्र भेजा हे जिसमे उन्होंने यह ग्रारोध किया है कि वे इस प्रकार की सहायता दें।]

श्री नवाबसिंह चौहान : क्या इस पत्र के ऊप कोई कार्यवाही की गई ?

श्री सवाहरलाल नेहरू दल।ई लामा माहव यहा तशा फिला थे कुछ दिन हुये श्रीर उनसे बात चीत हुई थी। उन को भी समझा दिया गया है भि हमाी नीति क्या है।

Shri JASWANT SINGH: Is it a fact that the Government of India are embarrassed in giving support to Tibet because of the commitments they have made in the past?

Shri JAWAHARLAL NEHRU: Government of India is normally not embarrassed. It has to deal with questions which involve difficult decisions. Being embarrassed does not help in decisions. As a matter of fact so far as this resolution in the UN is concerned, it is not being taken up during this session of the UN

<sup>†[ ]</sup> English translation

<sup>‡[ ]</sup> Hindi translation